

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

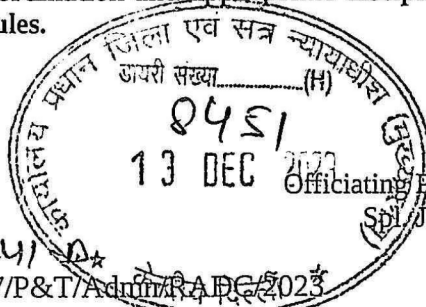
ORDER

Sh. Vikas Verma, JA (Presently posted in Computer Branch) and Ms. Rajni Gupta, JJA (Presently posted in Cash/ Fine & Audit Branch) are hereby directed to assist Technical team of Mr. Er. Mohd. Shakeel Saifi, System Analyst, IT Cell and Mr. Pawan Kumar, JA, THC as and when they visit this court complex for implementation of online payment of fine in Delhi District Courts. In case, the said officials happen to be on leave on the date of visit of Technical team, the Branch Incharges concerned shall make alternative arrangements.

Further, Sh. Rakesh Verma, SJA/Cashier is appointed/ nominated as Nodal Officer to deal with the charge-back issue of this court complex in addition to the work already assigned to him.

**Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.**

At 03:05 P.M.



*(Signature)*

(Ashwani Kumar Sarpal)  
Officiating Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: 10222-10241/F.7/P&T/Admn/RADC/2023

Dated, Delhi the 12/12/23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The Chairperson, IT & Digitization, THC, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, THC, Delhi.
4. The Officials Concerned.
5. PS to the undersigned.
6. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
7. The Dealing Official, LAYERS seat, THC, Delhi.
8. The Dealing Official T&P -II, Personal File/ACR/Leave/Website Committee, THC, Delhi.

*(Signature)*

Officiating Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi